

Website The

OFFICE OF THE PRINCIPAL DISTRICT & SESSIONS JUDGE: EAST DISTRICT
KARKARDOOMA COURTS, DELHI

ORDER

The following posting/transfer is hereby made in official exigency, with immediate effect.

Sl. No.	Name of the Official	From	To
1	Sh. Ajay Sharma	Personal Assistant posted in the Court of Fahad Uddin, JSCC-cum-ASCJ-cum-Guardian Judge, East District	Personal Assistant in the Court of Ms. Preeti Agarwala, CMM, East District

Note:- Ms. Bharti, PA posted in the Court of Ms. Sonika, MM, Mahila Court-01, East District is directed to work in the Court of Sh. Aashish Gupta, SCJ-cum-RC, East District till the posting of regular PA or joining of Ms. Sonika, MM.

Non-compliance of the above directions or immediately proceeding on leave shall be viewed seriously and the official is liable for suitable disciplinary action.

(Signature)
(Shail Jain) 20/12/23

Principal District & Sessions Judge: East District
Karkardooma Courts, Delhi.

No. 11836-11846 /Admn.(East)/KKD/Delhi

Dated : 20.12.23

Copy forwarded for information and necessary action to:-

1. The Principal District and Sessions Judge(HQ), Tis Hazari Courts, Delhi.
2. The Officers concerned Karkardooma Courts, Delhi.
3. The DDO, East District, Karkardooma Courts, Delhi.
4. The Administrative Officer (Judl.)/Incharge, Admn. I, Tis Hazari Courts, Delhi.
5. P.S. to undersigned.
6. The Dealing Assistant, Layers System, Tis Hazari Courts, Delhi.
7. The Dealing Assistant, CR, Admn.I, Tis Hazari Courts, Delhi.
8. The Officials concerned.
9. The Dealing Assistant, Leave Section, Karkardooma Courts, Delhi.
10. Web-Site Committee, Karkardooma/Tis Hazari Courts, Delhi.
11. The concerned file.



(Signature)
Principal District & Sessions Judge: East District
Karkardooma Courts, Delhi.